

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1463
ANSWERED ON:04.03.2015
IRREGULARITIES IN COACHING INSTITUTES
Noor Smt. Mausam;Shanavas Shri M. I.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether a large number of private sector coaching institutes empanelled for imparting coaching to students and candidates from minority communities have been found to be indulging in malpractices;
- (b) if so, the details of such institutions and institutes that have been disqualified for non-compliance of documentation and other irregularities between 2012-14, State-wise including Kerala;
- (c) the other action taken against such institutions including legal proceedings;
- (d) whether such institutions are likely to be barred from being empanelled again; and
- (e) if not, the reasons therefor and the steps taken by the Government to ensure that such malpractices do not recur?

Answer

MINISTER OF STATE IN MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- (a): Empanelment of organizations for imparting coaching to students and candidates from minority communities by this Ministry was started from 2013-14. This Ministry has not found any empanelled coaching organization indulging in malpractices.
- (b) to (e): Does not arise in view of (a) above.